

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 240 of 2012 &**

**I.A.No. 387 of 2012**

**Dated : 9<sup>th</sup> November, 2012**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Chamber of Industries Gorakhpur & Ors. .... Appellant (s)**

**Versus**

**Uttar Pradesh Electricity Regulatory Commission**  
**& Ors.**

**...Respondent (s)**

**Counsel for the Appellant(s):**

**Mr. Anand K. Ganesan**  
**Ms. Swapna Seshadri**  
**Ms. Swagatika Sahoo**

**ORDER**

***Admit.*** Issue notice in the Appeal as well as in I.A. No. 387 of 2012 (Appl. for Stay) to the Respondents returnable on 22.11.2012. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

In view of the urgency, post the I.A. No. 387 of 2012 for hearing on

**22.11.2012.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**ts/mk**